

Central Administrative Tribunal  
Principal Bench: New Delhi

(10)

O.A. No. 2106/92

New Delhi this the 14th day of October 1997

Hon'ble Shri S.R. Adige, Vice-Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Shri S.P. Grover  
S/o Shri H.R. Grover  
R/o 28/3 C East Azad Nagar,  
Krishan Nagar, Delhi.
2. Shri Jasbir Singh  
S/o Shri S. Makhan Singh  
R/o S-V/1537, R.K.Puram,  
New Delhi-110022
3. Shri R.S. Sahrawat,  
S/o Shri Pyare Lal  
R/o 525/11, Shastri Nagar,  
Bahadurgarh, Haryana
4. Shri R.K. Sharma  
S/o Shri J.L. Sharma  
R/o D 361, Sarojini Nagar,  
New Delhi.
5. Shri Subash Chandra,  
S/o Shri B.R. Sharma  
R/o 12/215 Lodhi Colony,  
New Delhi.
6. Shri J.K. Khadwal,  
S/o Shri Amar Singh,  
R/o C-801 Curzon Road Apartments,  
New Delhi.
7. Shri Ashok Kumar Tyagi,  
S/o Shri Ratna Prakash  
R/o Sector III/1004,  
R.K. Puram, New Delhi.
8. Shri R.K. Sharma  
S/o Shri K.L. Sharma,  
R/o AN 38, Shalimar Bagh,  
Delhi.
9. Shri B.P. Misra  
S/o Shri B.S. Mishra  
R/o G 116A Raj Nagar, Part-II,  
Palam Colony, New Delhi-110045.
10. Shri V Umashankar,  
S/o (Late) Shri Vishwanathan  
R/o 1243 Sector IV R.K.Puram,  
New Delhi-22.
11. Shri R Karuppiyah  
S/o Late Shri K Ramaswamy  
R/o 137 Type IV North West  
Moti Bagh, New Delhi-110021.

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12. Shri Baldev Singh  
S/o Shri Kartar Singh  
R/o 1194/NH4, Faridabad
13. Shri Krishan Kumar  
S/o Shri UC Gulati,  
R/o 411 Mukherjee Nagar.
14. Shri S.S. Dhalwal  
S/o Late Shri R.S. Dhalwal  
R/o 252, Mohammedpur Govt. Colony,  
New Delhi.
15. Smt Usha Mahajan  
W/o Shri R.C. Mahajan,  
R/o PP-107, Maurya Enclave Pitampura,  
Delhi-110 034.

.....Applicants

(By Advocate: None)

Versus

1. Union of India through  
Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-110 011
2. Joint Secretary (Ad) &  
Chief Administrative Officer,  
Ministry of Defence,  
C-II Hutmants, Dalhousie Road,  
DHQ PO New Delhi-110 011

....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

The O.A. has been on the board since 29.9.97 and is at Serial No. 9 of today's cause list. *~ cannot claim that they were*<sup>1</sup> Applicants, therefore, *not* aware that the case may come up any date after 29.9.97. In the absence of applicants even on the second call, the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)

Member (J)

S.R. Adige

(S.R. Adige)

Vice-Chairman (A)

cc.